## **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

## SIXTH REPORT

(Presented on 19.4.2000)

The Business Advisory Committee held a sitting on Tuesday, the 18<sup>th</sup> April, 2000.

2. The Committee recommend that the discussion and voting on Demands for Grants (General) for 2000-2001 in respect of the following Ministries may be taken up in the following order on the dates shown against each:-

(1) Communications May be taken up on Tuesday, the

25<sup>th</sup> April, 2000 and concluded on

the same day.

(2) Home Affairs May be taken up on Wednesday, the

26<sup>th</sup> April, 2000 and concluded on

the same day.

(3) Human Resource Development May be taken up on Tuesday, the 2<sup>nd</sup>

May, 2000 and concluded on the same day and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to

Vote on that day.

3. The Finance Bill, 2000 May be taken up for consideration on

Wednesday, the 3<sup>rd</sup> and concluded on

Thursday, the 4<sup>th</sup> May, 2000.

4. The Committee further recommend that the discussion under rule 193 on the following subjects may be held on the dates indicated against each:-

(1) Drought situation in the country May be taken up on Monday, the

24<sup>th</sup> April, 2000 and concluded on

the same day.

(1) Price rise May be taken up on Thursday, the

27<sup>th</sup> April, 2000 and concluded on

the same day.

5. The Committee also recommend that in order to provide sufficient time for completion of essential financial and other business, the House may sit beyond 6 O'clock.

NEW DELHI; <u>April 18, 2000</u> Chaitra 29, 1922 (Saka) G.M.C. BALAYOGI
Chairman
BUSINESS ADVISORY COMMITTEE